

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	Hearing	397-398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for Petitioner No.3 is present. Counsel for R-1, 3 and 4 is present. He undertakes to file vakalat. Shri Satish V. filed vakalat for Petitioner No.3.

List it on 01.06..2017.

  
MEMBER (J)

  
MEMBER (T)